

**No.L-7/105(121)/2007-CERC  
CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Coram:**

**Shri Bhanu Bhushan, Member  
Shri R. Krishnamoorthy, Member**

**In the matter of**

**The Central Electricity Regulatory Commission (Open access in inter-State Transmission System) Regulations, 2008**

The Commission had published draft of the Central Electricity Regulatory Commission (Open access in inter-State Transmission System) Regulations, 2008 to invite comments/suggestions/objections from the stakeholders through:

- (a) Public notice dated 18.12.2007.
- (b) Order dated 11.1.2008

2. The views of the stakeholders received in response to the above two public notices have been considered very carefully. We direct that the Central Electricity Regulatory Commission (Open Access in inter-State Transmission) Regulations, 2008, as per the notification placed below be published in the Official Gazette, to be applicable for energy transfer schedules commencing on or after 1.4.2008. We shall separately in due course of time indicate our reasoning for the decisions on the responses received.

**Sd/-  
(R. KRISHNAMOORTHY)  
MEMBER**

**Sd/-  
(BHANU BHUSHAN)  
MEMBER**

**New Delhi, dated the 25<sup>th</sup> January 2008**